CONSTITUTION (AMENDMENT)

(Amendment of articles 19, 31, etc.)

श्री मदन तिवारी (राजनन्दगांव) : उपाध्यक्ष महोदय, मैं श्रापकी श्राज्ञा से प्रस्ताव करता हूं कि भारत के संविधान का ग्रौर संशोधन करने वाले विधेयक को पुरःस्थापित करने की ग्रामुमति दी जाय।

MR. DEPUTY-SPEAKER. The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मदन तिवारी : ध्र्मैं विधेयक को पुरःस्थापित करता हूं :

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 84, 173, etc.)

SHRI RAJ KRISHNA DAWN (Burdwan): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the "Constitution of India."

The motion was adopted.

SHRI RAJ KRISHNA DAWN: introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 19, omission of article 31, etc.)

श्री यमुना प्रसाद शास्त्री (रीवा) : उपाध्यक्ष महोदय', मैं प्रस्ताव करता हू कि मुझे भारत के संविधान का ब्रौर संशोधन करने वाले विधेयक को पुर:स्थापित करने की ब्रम्मित दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यमुना प्रसाद शास्त्री : मैं विधयक को पुर:स्थापित करता हूं।

JANATA TRUSTEESHIP BILL*

डा० रामजी सिंह (भागलपुर) : ज्याध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि मुझे उद्यमों के ग्रीर विकास के लिय ट्रस्टीशिप निगमों की स्थापना का ग्रीर तत्संसत्त विषयों का उपबन्ध करने बाले विधेयक को पुर:स्थापित करने की श्रनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the creation of Trust Corporations for further development of enterprises and for matters connected therewith."

The motion was adopted.

डा० रामजी सिंह: मैं विधेयक को ** पुरःस्थापित करता हूं।

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 19, 31, etc.)

श्री शरद यादव (जबलपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि भारत के

^{**}Introduced with the recommendation of the President.

^{**}Introduced with the recommend ation of the President.